lems in this regard which he has appreciated, and we will be discussing the issue again in the future.

SHRI SUKOMAL SEN; Sir, about the same question, about the Nepali language

MR. CHAIRMAN: It has been put.

SHRI SUKOMAL SEN: No, Sir. The Minister's reply is not clear. I want to know whether he has discussed with the Chief Minister of West Bengal as to what his view is because I know that he is insisting for several years that the Nepali language should be included in the Eighth Schedule. So, I would like to know whether the Minister has discussed with the Chief Minister of West Bengal and whether he appreciates the opinioi of the Chief Minister of West Bengal and is going to implement something about that.

SHRI ARUN NEHRU; Sir, I have not discussed the matter with the Chief Minitser of West Bengal on this. As and when we have a discussion, I will let the Member know.

DR. (SHRIMATI) SAROJINI MAHI-SHI: Sir, it is not the Chief Minister of Sikkim or the Chief Minister of West who are to decide Bengal the citizenship of these people who have been residing there for ihe last so many years. May I. know what has been the behaviour of these people during the lasi 12 years/ Hare they found employment in the ofher parts of the country or have there been any Government employees from amongst them? And what has been the behaviour of the Central Government towards these people in cases where the Central Government's responsibility has been involved?

SHRI ARUN NEHRU: Sir, the Government's responsibility pertains to the Indian citizens there. About those when do not haVe citizenship rights at the moment.. I have not really understood the ques

MR. CHAIRMAN: Ai = they being employed there?

SHRT ARUN NEHRU: No. Sir. The;' «t»not.be.

MR. CHAIRMAN: Question No. 67.

Killing of Shri Tersem Singh Toor in London

◆67. SHRI SHANTI TYAGI :t SHRI RAMCHANDRA BHA-RADWAJ:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether in a brutal attack a moderate Sikh leader, Shri Tarsem Singh Toor. General-Secretary of Ihe Indian Overseas Congress, was shot dead in West London on January 23-24, 1986, only a week after an attempt *on* the life of Shri Sanger Singh Sandhu, Chief Organiser of Longowal Akali Dal in London; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B. R. BHAGAT): (a) Yes Sir.

(b) Government have slrongly condemned the assassination of Shri Toor and have asked the U. K. Government to take immediate steps to apprehend and punish the culprits, to ensure the protection and security of Indian residents in the U. K.

श्री श्रीनित स्वाणी: बिट्रने में जो उग्रवादी एक्टिविटीज हो रही हैं उनके बारे में भारत वर्ष में बहुत बड़ी चिंता हैं। इससे ज्यादा चिंता इस बात पर हैं कि बिट्रने ने जो एक रुख अख्तियार किया है इन एक्टिविटीज के बारे में, समर्थन देने का तो इससे और भी चिंता बढ़ गंगी हैं। यह भी पता चला है कि माननीय प्रधान मंत्री जी ने इस बारे में बिट्रने की प्रधान मंत्री से किसी बक्त बातचीत की हैं। अभी एक और मामला सामने आया है कि दल खालसा के एक लीडर हैं बसवंत सिंह भाज, जिन्होंने पॉलिटिकल एसाइलम के लिए आवेदन दिया था बर्तानवीं सरकार का इस पर यह कहना है कि हम इस बात पर बिचार कर रहें हैं, पॉलिटिकल असाइबस देने के लिए।

[†]The question was actually asked on the floor of the House by Shri Shanti Tyagi.

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भारत सरकार ने मांग की है कि इस वादमी को करपर भारत को जानता है मुकदमा दर्ज है इसलिए इनको भारत गाँटा दिया जाये। यह बारा अखबार में पड़ी बयी है कि इस मांग को अस्वीकार कर दिन गया है। मैं माननीय मंत्री जी से जानमा चाहता हां कि अगर यह बात सही है तो इसके वार में आगे क्या कार्यदाहों की गयी है और यह भी कि इसी शस्स जसवंत सिंह भाज को तथा और भी कई उग्रवादियों को वर्तानदी सरकार ने . . (व्यवधान)

MR. CHAIRMAN; If you want an answer, you must sit down now.

श्री बास्ति खागी : इसी में है कि जसबंत सिंह भाग को सरकारी आवास एलाट किया पया है। यह बात सही है तो इस वारे से आप क्या कर एडे हाँ ?

श्री बली रामा भगत : माननीय सभापति जी, माननीय सदस्य ने जो सवाल उठाया है कि व्हरिन्दी सरकार का इस सामले में क्या राय है तो इसके बारो में मूझो यही कहना है कि हम इन सक बावाँ को उनसे उठाते हैं, जिनका उन्होंने जिक्र किया जिस व्यक्ति का किया उनके बारों में भी बातों उठाई है जगर उनका रूस इन मामलों में बड़ा कानूनी वाला होता है। कभी यह कहते हैं हमारे कार्न एसे हैं कि हम इसमें कुछ नहीं कर सकते है फिर यह भी कहते हैं कि हमारा जुडिश-यल सिस्टम जैसा है इसमें यह बात चलेगी नहीं । वे कोर्ट में चले जायेंगे और उनको सारी सविधाएं मिल जारांशी । मैं ने यह देखा है कि आम तार से उनका राख आतंकवादियों और एसे आतंक-वादियों के बार में जिनके खिलाफ बहुत सारे सबत हार्ड एविड स हमने उनको दिये हैं कि उन्होंने इतने दड़े जुल्म किये हैं, अपराधी है तब भी उनका रास कोई बहुत मददगारी का इस पर सहानभतिपर्वक विचार करने का नहीं है।

श्री शार्मेंन त्यागी : एक छोटा सा प्रवन यह करना है कि क्या भारत रुस्कार और वर्तानवी सरकार भें एक्स्टाडींशन टीटी के बार में कोई आध्य में परामर्श हो रहा है ?

श्री कली राम भगतः जी हां बातचीत चल रही है।

श्री रामचन्द्र भारव्वाज: जो उत्तर दिया गया है उसमें निंदा की बात है, कोडोम्नेशन की बात है। त्र की हत्या पीछी छट गयी है। तर जो एक लीडर है और संघुपर जिल्लामा हमला हुआ। अखबारों ने बताया कि तभी तरह के हमले थे कोई कारगर हुआ, कोई ना कारगर हुआ। हमारे माननीय प्रधान मंत्री जी ने तुर की हत्या पर हाविंक संवेदना व्यक्त की और माननीय श्रीमती भैचर ने भी कंडोम्न किया था इस हारा कांड कां, मगर कंडोम्बेशन से क्या शिवता है ?

MR. CHAIRMAN: What is the question? Put yoq_r question please.

थी रामचन्द्र भारदवाण : इस संबंध में मेरा सटालंगह दै कि जाज तक जो यह कहा जा रहा है कि स्काटलैंड यार्ड डिटोक्टबस जांच कर रहे हैं तो उसमें कछ सराग मिला या नहीं। जो मोटर वहां पकड़ी गई है साउथ हाल में, उस मांटर के बारे में पता चला है कि कातिल उस पर आये थे या नहीं ? फिर वं कातिल हायर्ड थे या पंजाबी थे इसका भी कछ पता चला कि नहीं -?

श्री बली राज भगतः 10 फरनरो को वर्ता-नवी पुलिस ने एक व्यक्ति स्लेखन सिंह सुराई कों इस मामले में पकड़ा है और उनका देल नामंज्र हो गया है।

SHYAM SUNDAR PATRA: Sir, Mr. Tur was genuine Patriot I had my own. experiences in London with hirn between 1977 and 1980 and my colleague, Mr. A. P. Sharma, would vouchsafe for me. He was the leader of the Tndian Workers' Association also. I would like to know if the Government is going to instal a fitting memorial for him in London. Secondly, very pertinent question here, while I was in Loodon in. 1984, Mr. Mhatre was killed. I went to the bereaved family to express condolences. British intellectuals who also present there, told me that the ex-gratia payment of Rs. one lakh to the family was too inadequate. I wrote back to our hon. Prime Minister about it that our diplomats are working under stress and strain and what more can be done. Mr. Khurshid Alam Khan wrote back to me that my proposal had been very much welcomed and that Prime Minister had 'asked the External Affairs Ministry

•to look into the proposal. I would lika to' know if something has been done to give if to the their children in th; n

SHRi. B. R. BHAGAT: The suggestion for having a memorial of late Mr. Tur is a suggestion for action. Certainly h: was a very popular leade 'cd and a patriot. The Prime Minister sent a message; the Prime Minister of Britain inference in the British House of Commons about this and the Government of India sent a delegation at his funeral which was very largely attended. Certainly, this matter will be taken up by the people there.

DR. SHYAM SUNDAR MOHA-PATRA: What about Mr. Mhatre?

MR. CHAIRMAN: That is not relevant.

SHRI KHUSHWANT SINGH: Mr. Chairman, the Minister must be aware that th?re is enormous aracmt of disinformation about the stale of affairs in this country which is being circulated by Pu&jabi newspapers circulated in Fngland it s the result of this disinformation, like that there are no young Sikhs any more to be seen in Punjab, etc., that a small minority has been able to grab all important Sikh shrines in England including: the oldest one in Shepherds Bush, where they did not allow even the obsequies ceremony in memory of Sant Longowal. Unfortunately, our High Commissioner is not able to communicate with the people of Punjab there, is the Indian High, Commission publishing any material in Punjabi or Urdu to countenance this propaganda that is being circulated England amongst t'ne -sikh circles?

SHRI B. R. BHAGAT: The hon. Member is very much right that ;here is a lot of disinformation being circulated by some of the punjabi journals. I may add that except one journal, that is, Sondesh International, other journals like Des-Pardes or Sikh Tribune Weekly, are unfortunately indulging in this activity. And the Editor of Sandesh International was murdsred because he struck to the basic pirnciples of journalism. Similarly, of the 140 odd Gurdwaras in U. K., 24 Gur-

occupied forcibly by the miiitants and extremists, breaking the law . On all these matters, we have drawn the attention of tine U.K. Government ery point of time but their attitude been very evasive and prevaricated.

SHRI KHUSHWANT SINGH: Arc you publishing anything"

SHRI B. R. BHAGAT; As for bringing out a journal to counteract this nroinly we shall examine this.

SHRI A. P. SHARMA: The hon. External Affairs Minister was also present in London just before the funeral of Mr. Tur and I am quite sure he also might be aware of the fact that every Indian citizen residing in England is nowa'days afraid , of .carrying out the national activities, that $i_{\rm S}$) pro-Indian activities jn England. Sir, Mr. Tur attended the centenary Congress at Bombay and after that he went back to London. Definitely, the one and the only reason for his assassination is

he was a true nationalist and be pro-India and his activities through the Indian OwcFseas Congress were ::s in fa> of India. Sir, even the offic th; active members of the Overseas Congress are, similarly afraid of. May I Know, therefore, whether the Government of India will take up this question with British Government to see that these people do not meet the iame fate, because, a list of people, hit list as they call it. is displayed in the gurudwaras, the gurudwaras which have been forcibly occupied, captured and occupied, as the hon.Minister has said? I would like to know whether our Government will take up this question with the British Government and see that protection, adequate protection, is given to those people who are residing! there. This is number one. Number

MR. CHAIRMAN; You cannot ask number two . • .

SHRI A. P. SHARMA: Let it be (b). Another thing is, Britain is being used as a base, platform, for anti-India activities and propaganda. Does it not affect Indo-U.K. relations? Will the Government

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view this question from this aspect und take it up with the British Government?

Oral Answers

SHRI B. R. BHAGAT: Sir, I had the privilege of visiting Mr. Tiff's house, met his wife and children and paid my tributes. He was a great fighter for India's cause. He was a noble fighter. It is true, intimidation i\$ going on. They are a handful of people. But intimidation is there. The purpose of these elements in killing people, attack on moderate leaders and the forcible capture and occupation of gurudwaras is) to create panic and terror amongst, people. This has been brought to the notice of the authorities in U. K. not once, but repeatedly, first, to find out ths real culprit and charge them and book them; secondly, to give protection to the moderate leoders and create conditions whereby the gurudwaras which have been, forcibly occupied, which have been illegally occupied, are returned to the elected prabhandak committees who are the rightful owners. All these things have been brought to their notice. Well, in some cases, they listened. In other cases, they ha*e ple'aded helplessness saying that they cannot take action under the British law

SHR* A. P. SHARMA: Sir, he has not answered my second question. 1 said, ing used as a base for anti-Brit -India propaganda. Has the Government of Indin protested to the British Government tkat this should not be done?

MR. CHAIRMAN; This is what the Ministe, has said, that they are protesting, they aiy taking it up with ihe U. K. Governmeat

SHRI! A. P. SHARMA: Sir, this is; such an impirbnt question, I would like the Ministe- to answer this question.

SHRI B. R. BHAGAT: We have made our position known to the British Government that the activities of the terrou'nly adversely affect our relation with them. This is hound to, so long as these activities are not curbed. It is responsibility of t_{ns} U. K. Governt to ciirb these activities and give pro-T to their own citizens. Unless this

is done, the relations between the two countries are bound to be adversely affect-

SHRI VISHWA BANDHU GUPTA: If we are not receiving adequate co-opera-' iion from the British Government, are we in a position to hire private detective agencies, do some investigation on our own, to find out who are the persons responsible and give protection to the moderates?

SHRI B. R. BHAGAT: Sir, one of the methods or objective of this terrorism i, to prevent-whether in the case of asssin it'on of late Mr. Tur or eartierso that nobody is able to, they are terrorised not to come forward, they should not come forward to give any evidence. This is the situation. I_n this, only the Government of the land can help and any private agencies will be faced with the same situation: they will be terrorised and will not be effective in this matter.

श्री सत्य पाल मलिका: सभापति महोदय. आतंकवाद के मुकावले के लिए हम गम्भीर है, तो मैं माननीय मंत्री जी से जानना चाहता हूं, पहली दिवकत तो यह है कि ये लोग पकेड़ नहीं जाते हैं, इसके बाद ये दूसरे देश की जमीन पर हैं, अपने ही देश की जमीन पर जो लोग एकड़े गए हैं, उसमें 10 स्क्रा लोगों का भी कन्विकशन पासीबल नहीं है, हुआ तो दो सैंकड़ाभी नहीं है। लेकिन संभव नहीं है किसी का भी किन्वक-वन, जिस तरह के कान्न हैं और जो मौजदा स्थिति इस वक्त दोश में है। चूंकि गह प्रस्त गृह मंत्री जी से ज़ाल्लुक रखता है, इस-लिए माननीय मंत्री जी से नहीं करना चाहता। लेकिन में जानना चाहता हूं कि ब्रिटन सरकार के साथ अभी हाल ही में आपका कोई करार हुआ है, जिसके उहत वहां जो वाण्टोड लोग हैं, जो बहां एक्टिबिटीज कर रहें हैं, उनकी बदला-बदली की कोई चीज तय हाई है ? अगर हाई है, तो बह क्या है और कौन-कौन लोग निकट भविष्य में मिलने की संभावना है।

श्री बली राम भगत : सर, अदला-बदली एक्सट्राडिशन ट्रीटी की बात चल रही है। उसमें वे चहते हैं, बिटन सरकार यह

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भाहती है कि उनके मौजूदा कानून एण्टी फ्युजिटिव एक्ट को हमारे यहां लाग, एक्स-टोण्ड कर दिया जाये । हमने इसके मुकाबले में अपना एक बहुत, जो हम समभत है ज्यादा कारगर कान्न है एक्सट्राडिशन का, वह पेश किया है मसविदा और इव दोनों में बातचीत चल रही है। अभी तम नहीं हाजा

SHRI ANAND SHARMA; Sir. the activies of the terrorists 'abroad—in the United Kingdom, Canada and other places -clearly point out that there is a definite pattern behind it 'and these governments themselves, which the Minister has himself said, are quite lenient towards them or they refuse to comply with our request. This means that these forces want to. keep the problem alive so that they get international publicity. My specific question is: has the Government of India lodged a formal protest with the Government of U.K. for its refusal to take action against the terrorist leadsrs. those who are active there, particularly Jagjit Singh Chauhan, as per even the British penal law? As there is very little difference between the Indian penal law and the British penal law, why has the British Government failed to take action when he had gone on recor,j threatening the life of our late Prime Minister. Shrimati Gandhi? jljf riot, has any) protest been lodged till this day and has the Government of U.K. taken any effective steps after the assassination of Mr. Toor to protect the lives of nationalist Sikh leaders and the leaders of the Overseas Indian National Congress 'and have those steps if taken, been conveyed to the Government of India?

SHRI B. R. BHAGAT; Sir, about the particular gentleman whom he referred to well, not once but several times formal. informal protests have been made and taking action against him haj been suggested. But so far the British Government has found always one of the other recourse or excuse not to be taken and the gentleman is still at large there. <Interruptions) That is not the meaning of "at large." He is free and moving about. About this matter, after the assassination of late Mr. Toor, this matter has also been taken up. Lists have been given.

l^Jarticularly one of the closest colleagues, Mr. Roopra, who is another very good and dedicated moderate leader, is threatened. Mr. A. P. Sharma mentioned that they have published a list of these people who are on the hit list. They are in these gurudwaras. All these have been brought to the notice of the UK Government and authorities and also they are repeatedly being asked to take action to protect these people.

SHRI ANAND SHARMA: Have any steps been taken by British Government to protect the lives of nationalist Indians living in the UK?

SHRI B. R. BHAGAT; They have given u_s an assurance.

SHRI MAHENDRA PRASAD: I want to know whelher it is a fact that the assassination of Mr. Toor was the result of connivance of our foreign enemies in view of the fact that Mr. Toor was a patriotic nationalist and to be patriotic and nationalistic, in the eyes of «our foreign enemies, i_s a disqualification. If it is true, what steps is the Government going to take?

SHRI B. R. BHAGAT; Steps on what?

MR. CHAIRMAN; What steps you are going to take?

SHRI B. R. BHAGAT; We are taking. In foreign countries through our Missions and our High Commissions, whatever i_s possible, we can only help through the Government of the land, and we are very alert. Every minute we are very alert.

{Interruptions)...

MR. CHAIRMAN: He is a new Member and I have allowed him. Next question - No. 68.

SHRI DIPEN GHOSH; I rafsed my hand

MR. CHAIRMAN; You might have. I cannot allow everybody to put a question. Next question.